GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 1170

(TO BE ANSWERED ON 23.11.2016)

PAY HIKE

1170. SHRI RAM CHARITRA NISHAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has finally decided that non-performing Government staff would not get pay hike;
- (b) if so, the details thereof;
- (c) whether the Government has held discussions with the unions in this regard; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

(a) to (d): The 7th Central Pay Commission in its Report contained in Para 5.1.46 titled :Withholding Annual Increments of Non-performers after 20 Yearsø has inter-alia recommended for withholding of annual increments in the case of those employees who are not able to meet the benchmark either for Modified Assured Career Progression (MACP) or a regular promotion within the first 20 years of their service. The Government of India vide Resolution No.1-2/2016-IC dated 25.7.2016 has accepted this recommendation.
